

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 115 OF 2016 &  
IA NOS. 265 & 266 OF 2016**

**Dated: 16<sup>th</sup> December, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**M/s. Sanwariya Gas Ltd. ...Appellant(s)  
Versus  
Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. K.K. Rai, Sr. Adv.  
Mr. S.K. Pandey  
Mr. Anshul Rai**

**Counsel for the Respondent(s) : Mr. Prashant Bezboruah  
Mr. Sumit Kishore**

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **27.01.2017.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/vg